

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 405****DATED : 15/02/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/MISC/85043/2018	NITI TRADERS -Vs- CC (IMPORT) NHAVASHEVA	Ravinder Jain, Consultant /DR	Issue Notice
	C/1110/2012			
<u>REGULAR MATTERS</u>				
2	C/1132/2007	Shashi Dhawal Hydraulice Pvt Ltd -Vs- CC (IMPORT) MUMBAI	IP/DR	* No Notice
3	C/1004/2009	Sandoz Metals (India) -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	* No Notice
4	C/87576/2016	LYNX EXPRESS P LTD -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	IP/DR	No Notice

*** Note:** Cases of the year 2009 and prior to that year shall not be adjourned.**T. VISHWAPRAKASH,**
Deputy Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai